

SPECIAL BENCH  
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/331(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> FEBRUARY, 2022, 10:30 A.M**

IN THE MATTER OF	DIGVIJAY FINLEASE LIMITED VS MCLEOD RUSSEL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conference)

**Ms. Manju Bhuteria, Advocate** ] For Financial Creditor  
**Ms. Tanvi Luhariwala, Advocate** ]

**O R D E R**

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel appearing on behalf of the Financial Creditor wants to withdraw this petition in view of the ensuing settlement talks.
3. Recording her submission **C.P.(IB) 331/KB/2021** shall stand **dismissed as withdrawn.**

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**

VC